

Call for applications for four HRC mandate holder positions to be filled at HRC64 -
deadline 20 October 2026

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Mon, 07 Sep 2026 8:53:30 PM +0530

To the attention of National Human Rights Institutions,

The Secretariat of the Human Rights Council is now accepting applications for four mandate holder vacancies. These positions are expected to be filled during the Council's 64th session (22 February – 2 April 2027).

VACANCIES:

1. **Expert Mechanism on the Rights of Indigenous Peoples, member from Africa** (Human Rights Council resolution 33/25)
2. **Expert Mechanism on the Rights of Indigenous Peoples, member from North America** (Human Rights Council resolution 33/25)
3. **Special Rapporteur on extrajudicial, summary or arbitrary executions** (Human Rights Council resolution 62/10)
4. **Working Group of Experts on People of African Descent, member from African States^[1]** (Human Rights Council resolution 54/26)

¹ The appointment of this mandate holder will be made provided the mandate itself is extended by the Human Rights Council.

Individuals seeking appointment as mandate holders should possess **extensive and recognized professional experience and expertise in the field of human rights**, with an emphasis on the specific human rights themes covered by the mandate for which they are applying.

The work of mandate holders is unpaid. Those appointed as mandate holders **serve in their personal capacity**. They are not United Nations staff members and therefore do not receive a salary or any other form of financial compensation. They are not based at United Nations offices in Geneva or any other United Nations location but may be required to undertake official travel in their capacity as mandate holders, for which they will only receive travel expenses and daily subsistence allowance in accordance with applicable United Nations rules and regulations. The specific functions and responsibilities of each mandate are defined in the Human Rights Council resolutions that establish or extend the mandate.

Candidates must be available to effectively carry out the functions of the mandate and respond to its requirements. These may include, according to the Human Rights Council resolution on the mandate: participating in Human Rights Council sessions in Geneva and General Assembly sessions in New York; undertaking two country visits per year; drafting reports within established deadlines; organizing and participating in consultations and meetings; addressing allegations of human rights violations with all relevant stakeholders; providing advice to States and other stakeholders on issues related to the mandate; and engaging with a broad range of stakeholders. **Candidates should be able to dedicate an estimated four to six months per year to the work of the mandate**, depending on its workload.

Candidates eligible for **the vacancies in Working Groups** are only nationals of States belonging to the specific regional groups for which specific vacancies have been advertised. Please refer to the list of the United Nations regional groups of Member States.

For members of the **Expert Mechanism on the Rights of Indigenous Peoples (EMRIP)**, candidates need to represent one of the Indigenous sociocultural regions for which vacancies have been advertised. Additional information about EMRIP can be found here: [[Word](#) | [PDF](#)].

HOW TO APPLY:

Deadline to receive complete applications: 20 October 2026 (12 noon Geneva time)

All applicants must submit by the deadline, **both**:
(1) a short online survey (<https://survey.ohchr.org/145883>)
and

(2) a mandate-specific Word application form. Application instructions and forms available at <https://www.ohchr.org/en/hr-bodies/hrc/sp/hrc64>

- For information on how to prepare a complete application, please visit: <https://www.ohchr.org/en/hr-bodies/hrc/sp/application-guidelines>
- For general information about the application and selection process, and for **frequently asked questions**, please visit: <https://www.ohchr.org/en/hr-bodies/hrc/sp/basic-information-selection-independent-experts>
- In case of technical difficulties, the Secretariat may be contacted by email at: ohchr-hrc-appointments@un.org

Best regards,

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